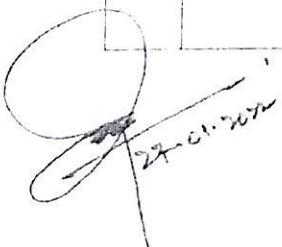


GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT
 (PSGA) Civil Secretariat, Jammu/ Srinagar

Notification
Jammu, the 27th of January ,2022

S.O. 36.- In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby notifies the following services, timelines and Designated Officers/Appellate Authorities for the departments mentioned below:

S. No	Name of the Service	Timelines	Designated Officer	First Appellate Authority	Second Appellate Authority
Housing & Urban Development Department					
1.	Signage License for Advertisement	15 days	Chief Revenue Officer	Joint Commissioner, Municipal Corporation.	Commissioner, Municipal Corporation.
2.	Sanction for storage of Construction Material including rubbish and excavated earth on the public road or pavement during construction of building (s).	07 days	Chief Sanitation Officer	Joint Commissioner, Municipal Corporation.	Commissioner, Municipal Corporation.
Revenue Department					
3.	Registration of documents	02 days.	i. Sub-Registrar ii. Registrar	i. Registrar. ii. Additional Inspector General of Registration	i. Additional Inspector General of Registration ii. Inspector General of Registration.


 27-01-2022

4.	Delivery of Registered documents.	02 days.	i. Sub-Registrar ii. Registrar	i. Registrar. ii. Additional Inspector General of Registration	i. Additional Inspector General of Registration ii. Inspector General of Registration.
5.	Issuance of certified copy of a duplicate document	02 days	i. Sub-Registrar ii. Registrar.	i. Registrar. ii. Additional Inspector General of Registration	i. Additional Inspector General of Registration ii. Inspector General of Registration.
Power Development Department					
6.	i. NOC for installation of DG Sets upto 100 KVA	15 days	Executive Engineer	Superintending Engineer of O&M Circle	Chief Engineer, Distribution
	ii. NOC for installation of DG Sets above 100 KVA.	30 days	Superintending Engineer of O&M Circle	Chief Engineer, Distribution	Managing Director, Distribution Corporation.

By order of the Lieutenant Governor.

Sd/-

(Manoj Kumar Dwivedi) IAS,
Principal Secretary to the Government

GAD-PSGA/2/2021-09-GAD

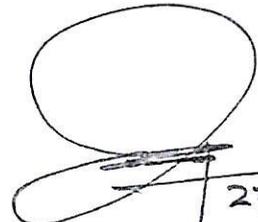
Dated: 27-01-2022

Copy to:

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.
4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Principal Secretary to the Lieutenant Governor, J&K.


27.01.2022

8. All Commissioners/Secretaries to the Government.
9. Chief Electoral Officer, J&K.
10. Director General, J&K Institute of Management Public Administration and Rural Development.
11. Joint Secretary (Jammu Kashmir & Ladakh), Ministry of Home Affairs, Government of India
12. Divisional Commissioner, Kashmir/Jammu.
13. Chairperson J&K, Special Tribunal.
14. Director Information, J&K.
15. All Deputy Commissioners.
16. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K PSC/ BoPEE/Service Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (F), (B) to Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Principal Secretary to the Government, GAD.
23. I/c Website, GAD.
24. Government Order file/Stock file.



27.01.2022

(Dr. Mohammad Usman Khan) JKAS,
Deputy Secretary to the Government.